

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 78 OF 2016

Dated: 24th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s R. M. Mittal Steel Pvt. Ltd.

...Appellant(s)

Vs.

**The Managing Director,
Jaipur Vidyut Vitran Nigam Ltd. & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. R. K. Mehta
Mr. Abhishek Upadhayay
Ms. Himanshi Andley for RERC

Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R.2 & 3

ORDER

List the matter on **11.04.2017**. In the meantime, pleadings be completed.

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**